Brucella-free Villages

- *159. SHRIMATI RENUKA CHOWDHURY: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:
- (a) whether the Department of Bio-technology has launched Brucella-free Villages in certain States;
 - (b) if so, the details thereof; and
- (c) the steps taken by Government to develop novel diagnostics and vaccination to tackle Brucellosis affecting cattle as well as humans?

THE MINISTER OF SCIENCE AND TECHNOLOGY (DR. HARSH VARDHAND): (a) and (b) Yes, Sir. The Department of Biotechnology (DBT) has launched a pilot scale programme on "Brucella-free Villages" for a period of three years in 50 selected villages of 10 states supported by Brucella Laboratories established in DBT network on Brucellosis. The programme involves screening of animal and human population in the selected village through indigenously developed diagnostic kits, vaccination and quarantine of infected cattle. Stakeholders from Village Panchayats, Departments of Animal Husbandry and faculty of veterinary colleges in the States are also involved.

(c) The Department of Biotechnology in collaboration with Indian Council of Agricultural Research (ICAR) is implementing since 2013, a DBT network on Brucellosis involving 16 centres and more than 80 researchers from National Institutions and State Veterinary Universities. The network involves epidemiology of disease, development of new generation vaccines and diagnostics. Three different diagnostic platforms including that for point of care use to confirmatory test in the laboratory have been developed for detection in humans and animals. A modified animal vaccine experimented in trial on buffalos with success in protecting from disease. Similarly, a human vaccine for use in high risk individuals is also studied.

Implementation of 6th Pay Commission in Maharashtra

- *160. SHRI SANJAY RAUT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether the State Government of Maharashtra is awaiting reimbursement from the Central Government for expenditure incurred on 6th Central Pay Commission for teachers and subsequent cadres;
- (b) if so, the details thereof and Government's response for the delay in payment; and

(c) by when the remaining arrears would be provided to the State Government?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): (a) to (c) Yes. The Central Government, as part of expenditure incurred on 6th Central Pay Commission by State Government of Maharashtra, has received a proposal for reimbursement of Central share of ₹ 1515,17,48,822 (Rupees One thousand five hundred and fifteen crores, seventeen lakhs forty eight thousand eight hundred and twenty two) under Scheme of Revision of Pay of Teachers and Equivalent Cadres in Universities and Colleges. The Central Government has already released an amount of ₹ 1103,10,44,000 (Rupees One thousand one hundred and three crores, ten lakhs and forty four thousand) in 8 instalments as per details given below.

Sl. No. (Instalment)	Amount released	Date of release
1st	₹ 460,06,40,000/-	19.08.2013
2nd	₹ 115,01,60,000/-	17.07.2014
3rd	₹ 9,19,64,849/-	11.02.2015
4th	₹ 64,09,18,644/-	31.03.2015
5th	₹ 80,42,10,620/-	20.05.2015
6th	₹ 191,33,85,887/-	03.06.2015
7th	₹ 90,00,00,000/-	27.12.2016
8th	₹ 92,97,64,000/-	09.02.2017

The Scheme of Revision of Pay of Teachers and Equivalent Cadres in Universities and Colleges is subject to amendment of Statutes, Ordinances, Rules etc. of Universities/Colleges of various States. The State Government of Maharashtra has been asked to advise the Universities/Colleges to amend their Statutes, Ordinances, Rules etc. in line with the provisions of the Scheme and the same is awaited from the State Government. The remaining amount would be considered for release on receipt of documents mentioned above.

Allotment of land for residential accommodations

- *161. SHRI BISHNU CHARAN DAS: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) the number and details of the Departmental Pools/Institutions which have been provided land in Delhi for construction of residential accommodations for officials and staff by Land and Development Office during the last three years;